

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/5312/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 12<sup>th</sup> September 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- letter No.DJK.1-5/2018/989, dtd. 07.09.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 10.09.2018 alongwith permission to leave the head quarters after office hours on 08.09.2018 till the morning of 12.09.2018, has been ~~granted/rejected~~ granted.

Further, the learned Chief Judicial Magistrate, Kokrajhar, and in his absence, the CJM in-charge shall remain in charge of your Court and Office in your absence.

Yoursfaithfully,

**JT. REGISTRAR (VIGILANCE)**